

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No203
C.P.(IB)/84(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Jay Infraspace Pvt Ltd
V/s
Aashir Engineering Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..07/12/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Jaimin Dave, Adv. a/w. Mr. Vinodkumar Shah, PCS
For the Respondent : Mr. Pavan Godiawala, Adv.

ORDER

List for further hearing on 13.01.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**